

कोयले के मूल्य में वृद्धि

5816. प्रो० राम बख्श सिंह वर्मा: क्या कोयला पंजी 27 मार्च, 1995 को राज्य सभा में अंतरांकित प्रश्न 1974 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने हाल ही में कोयले के मूल्य में वृद्धि की है; और

(ख) यदि हां, तो उसका ब्यौरा क्या है?

कोयला राज्य पंजी (श्री अजित कुमार पांजा):
(क) और (ख) कोल इंडिया लि० (कोइं०लि०) और सिंगरेनी कोलियरीज कम्पनी लि० (सिंको०के०लि०) द्वारा उत्पादित किए जाने वाले कोयले की कीमत से सरकार द्वारा अंतिम बार दि० 17-6-1994 से वृद्धि किए जाने की अनुमति दी गई थी, जो कि निम्नलिखित रूप में की गई थी:—

कोयले की दि० 17-6-94 प्रतिशत
पूर्व में से कोयले की वृद्धि
औसत कीमत बढ़ी औसत
(रु० प्र०ट०) कीमत
(रु० प्र०ट०)

कोइं०लि०	381.00	401.00	5.25%
सिंको०के०लि०	482.00	503.00	4.36%

कोयले की कीमतों में वृद्धि किया जाना इसलिए आवश्यक हो गया था चूंकि विभिन्न आयतों के सूचकांक में वृद्धि हो गई थी और इसे सारांशित किया जाना अपेक्षित था।

Grading of coal as vendible/non-vendible

5817. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of COAL be pleased to state:

(a) which agency is doing grading of coal as vendible or otherwise;

(b) whether this agency is independent of Coal India Limited and/or Ministry of Coal;

(c) if not, the reasons therefor; and

(d) which are the other countries in the world where coal with 55 per cent ash is being graded as vendible?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) to (c) As per Colliery Control Order, 1945, the Central Government, through the price notification, prescribes the grades into which coal is categorised.

(d) High ash content coals as well as washery rejects are reported to be utilised in fluidised bed combustion boilers for power generation in countries like France, Germany, USA etc.

Demand of Coal by the end of the Eighth Plan

5818. SHRI SANGH PRIYA GAUTAM: Will the Minister of COAL be pleased to state:

(a) the projected demand for coal in the country especially for the States of Uttar Pradesh and Gujarat by the end of the Eighth Plan period;

(b) whether Government have formulated any special scheme to meet this demand;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) Demand of coal is not assessed State-wise. The demand is assessed industry/sector-wise for the whole country. Projected demand of coal in the country by the terminal year of 8th Plan i.e. 1996-97, in terms of raw coal, is 311.00 million tonnes.

(b) to (d) The above demand, is proposed to be met from the following sources:

Source	(in million tonnes)
Coal India Ltd.	263.60
Singareni Collieries Co. Limited	30.20
Others	6.20
Imports	6.00
Drawdown of stocks	5.00
TOTAL	311.00